

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.272 of 2019 &
I.A. No.1715 of 2020

IN THE MATTER OF:

Vidhya Achu Roy

...Appellant

Versus

Suraj Mani Engineers Pvt. Ltd. & Ors.

...Respondents

For Appellant: Ms. Prabha Swami, Advocate

For Respondents: Shri A. Murali, Advocate (R1-5)

O R D E R
(Virtual Mode)

23.02.2021 It is stated that pleadings are complete.

List the Appeal 'for admission (after Notice) hearing' on 1st April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md